

ITEM NO.27

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 20302/2021

GARIBEY (DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 17-01-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.

For Respondent(s)

Mr. Lokesh Kumar Choudhary, AOR
Mr. Mahendra Kumar, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.4 to 11 have failed to file counter affidavit, despite last opportunity having been granted, as such, further opportunity stands declined.

Service is complete on respondent Nos.2 and 12 but none has entered appearance.

Despite last opportunity having been granted, Ld.Counsel for the petitioner has neither taken fresh steps nor filed fresh particulars in respect of respondent Nos.1 and 3.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY
Registrar